

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5262

ANSWERED ON:08.05.2012

INCLUSION OF AREAS IN NCR

Agarwal Shri Rajendra;Meghwal Shri Arjun Ram ;Nagar Shri Surendra Singh;Singh Shri Ratan

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the names of Districts and areas of neighbouring States of Delhi which have been included in the National Capital Region (NCR);
- (b) the details of funds allocated for development of NCR during each of the last three years;
- (c) the heads under which the said amount was spent, area-wise;
- (d) whether the Union Government has formulated any scheme for speedy development of NCR;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) : The National Capital Region as notified covers an area of about 33,578 sq kms falling in the territorial jurisdictions of four State Governments namely, National Capital Territory of Delhi, Haryana, UP, and Rajasthan.

The four constituent Sub-Regions of NCR are (i) Haryana Sub-Region comprises of nine districts, that is, Faridabad, Gurgaon, Mewat, Rohtak, Sonapat, Rewari, Jhajjar, Panipat and Palwal together constituting about 40% (13,413 sq. kms.) of the Region; (ii) Uttar Pradesh Sub-Region comprises of five districts, that is, Meerut, Ghaziabad, Gautam Budha Nagar, Bulandshahr, and Baghpat together constituting about 32% (10,853 sq. kms.) of the Region; (iii) Rajasthan Sub-Region comprises of Alwar district constituting about 23% (7,829 sq. kms.) of the Region; & (iv) the NCT of Delhi constituting about 5% (1,483 sq. kms.) of the Region.

(b) : The following are the details of funds that have been allocated by the Government of India to the National Capital Region Planning Board(NCRPB) during the last three years;

2009-10	Rs.50.00 crore
2010-11	Rs.50.00 crore
2011-12	Rs.50.00 crore

(c) to (f) : NCRPB has informed that as per the provisions under the NCRPB Act, a NCRPB fund has been created and the funds of the Board are utilized for the purpose of providing financial assistance for selected development projects and conducting study & surveys The Board provides loan to the State governments and their implementing agencies upto 75% of the project cost for implementing infrastructure development projects. These schemes/projects are prepared by Participating States & their implementing agencies and submitted to NCRPB for loan assistance. Various projects financed by Board includes Water sector, Sewerage, Solid Waste Management, Power (transmission & distribution), Roads, RoB's, Medical college, Irrigation canal, Technical Institutions & Land Development projects etc. During last three years, the Board has released a loan amount of Rs. 2026.99 crore as under:-

(Rs. in crore)

Sub-Region	Water Drainage/SWM	Supply	Sewerage/Transport	Power Development	Roads/Infrastructure	Land	Social	Total
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Haryana	247.73	92.72	296.88	922.91	0.00	249.30	1809.54	
UP	0	0	0	14.39	0	14.39		
Rajasthan	60.75	0	131.80	0	0	0	192.55	
CMA Gwalior	0	0	0	10.51	0	10.51		
Total	308.48	92.72	428.68	922.91	24.90	249.30	2026.99	

NCRPB has also informed that the loan over & above the Government allocation was released out of internal resources and funds raised through Bonds from the domestic capital market.

